

does not come in the way of the State realising its full measure of assistance.

**Shri Dinen Bhattacharya:** May I know whether it is a fact that due to lack of proper help in respect of power, there has been a serious fall in the power supply in West Bengal?

**Shri Nanda:** I have explained just now.

**Shrimati Renu Chakravartty:** In such cases where there is some sudden urgency, some difficulty for power, may I know if the central assistance provides for such emergencies within the State through the Central plan?

**Shri Nanda:** The State has provision for the whole year and it operates on its own resources and the assistance which is being provided. I certainly agree that when there is some serious difficulty and more is required accelerated assistance should be and is given.

**Shri A. P. Jain:** Has the Government made any assessment of the shortfall in the performance of the States in regard to the targets set for them and, if so, what is it, generally speaking?

**Shri Nanda:** If it relates to outlays, of course, at the end of the year, we get the performance and the figures under various heads for each State. So far as the targets of production, etc., are concerned, the information also becomes available and is incorporated in the national income of the country.

**Dr. K. L. Rao:** May I know whether the Planning Commission has circulated to the States the terms of assistance which are promised in respect of minor irrigation and soil conservation etc. outside the State Plan limits?

**Shri Nanda:** These patterns of assistance have been reduced very much and they are given in the statement.

If the hon. Member wants, I will give the details.

**Mr. Speaker:** Next question.

#### Indian Consul-General in Lhasa

+

\*8. { **Shri Hem Barua:**  
**Shri Surendra Pal Singh:**  
**Shri Nath Pai:**  
**Shri Harish Chandra Mathur:**  
**Shri Rameshwar Tantia:**  
**Shri Prakash Vir Shastri:**  
**Shri Yalamanda Reddy:**  
**Shri Raghunath Singh:**

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that the Chinese authorities in Lhasa have refused continuation of wireless communication facilities to the Indian Consul-General in Lhasa; and

(b) if so, Government's reaction thereto?

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh):** (a). Yes, Sir

(b). The Government of India represented to the Chinese Government against their arbitrary decision to close down this link which had been functioning since 1936. The Chinese Government, however, did not accept this stand. Our communications with Lhasa are now through normal telegraphic channels.

**Shri Hem Barua:** In view of the drastic action taken by Peking on our Consul-General in Lhasa, may I know whether Government propose to take reciprocal action against them by putting a ban on Chinese transmission from this country?

**Shri Dinesh Singh:** There is no question of reciprocal action because the Chinese do not have transmitters in India.

**Shri Hari Vishnu Kamath:** The Deputy Minister may speak a bit louder.

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** The Chinese are not transmitting from here through the wireless.

**Shri Dinesh Singh:** They have no wireless transmitters here.

**Shri Hem Barua:** May I know if it is a fact that the Chinese have described this transmission as illegal and if so whether the Government have tried to ascertain the reasons why it was called illegal?

**Shri Jawaharlal Nehru:** There is no question of legality or illegality. These matters are done with the permission of the Government concerned. If the Government of China does not agree with it, then it will be an infringement. If we do not agree they cannot have a wireless transmission from here.

**Shri Nath Pai:** Is it a fact that these transmission facilities were part of an earlier agreement with China and its denial today constitutes a violation of that agreement and secondly, the reason advanced by the People's Republic of China for denying these facilities is that these facilities are abused by the Indian Consul-General for spying purposes?

**Shri Jawaharlal Nehru:** I have not got the Chinese Government's reply and the correspondence on this subject. Perhaps from certain White Papers that I am placing before the hon. Member, he may himself excavate the reason for it. But obviously, they felt that these wireless facilities were not used to their advantage and they wanted to put an end to it.

**Shri Harish Chandra Mathur:** These are special facilities in Lhaha. When we gave up our extra-territorial rights there, what was the understanding on which we gave them up? What was the understanding arrived at at that time and may I know whether it is being followed now.

**Shri Jawaharlal Nehru:** I do not exactly remember the wording. As

far as I know, there was no understanding about this; but, I am not quite sure. In any event, the treaties with China about trade matters have lapsed and many of our understandings have lapsed with them.

**Shri Rameshwar Tantia:** May I know how our communication with Lhasa is at present maintained?

**Shri Jawaharlal Nehru:** By ordinary telegraph or by courier.

**Shri Hem Barua:** The Chinese have dubbed the transmission by our Consul-General in Lhasa as illegal. May I know whether they have discovered this illegality after the expiry of the treaty or before?

**Shri Jawaharlal Nehru:** They have done it after; but as I said, there is no question of legality or illegality. If the Government of China says it should not be done, it becomes illegal.

**Mr. Speaker:** Next question.

**Shri S. M. Banerjee:** Question No. 9.

**Shri P. K. Deo:** Questions Nos. 27 and 35 may be taken up along with this question.

**Mr. Speaker:** Question No. 9 may be answered.

#### Sino-Indian Border Dispute

+

\*9. { **Shri S. M. Banerjee:**  
**Shri Harish Chandra Mathur:**  
**Shri Prakash Vir Shastri:**  
**Shri Hari Vishnu Kamath:**  
**Shri D. C. Sharma:**

Will the Prime Minister be pleased to state:

(a) whether Chinese Government have agreed to the suggestion of Government of India regarding basis for further talks and negotiations on Sino-Indian Border issue; and

(b) if so, when negotiations are likely to start?